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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,
J O D H P U R .

Date of Order : 29.8.1995.

O.A. No.337/1995.

Ikkish Kumar ... Applicant.

vs.

Union of India & Ors. ... Respondents.

Mr. B.N. Calla, Counsel for the Applicant.

...

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Ms Usha Sen, Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant Ikkish Kumar, in this application under Section 19 of the Administrative Tribunals Act, 1985, has challenged the termination of his service as Extra Departmental Branch Post Master, Khurandi, Tehsil Nava, District Nagaur, by an order at Annexure A/1 dated 2.5.95.

2. We have heard the learned Counsel for the applicant and have perused the records.

3. The applicant was appointed as Extra Departmental Branch Post Master, Khurandi, on provisional basis with effect from 15.2.1993 till regular appointment was made reserving the right to terminate the provisional appointment at any time before the aforesaid period without notice and without assigning any reason. His services have been

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terminated merely on the ground that the applicant's case for grant of appointment on compassionate considerations since his father had expired while in service in the Postal Department had been rejected. The applicant thereafter on 18.5.95 made a representation to the Post Master General, Jodhpur which has not been disposed of. The learned Counsel for the applicant wants the same to be decided on merits.

4. In the circumstances, we dispose of this application at the stage of admission with a direction to respondent No.3 to dispose of the representation at Annexure A/7 made by the applicant in accordance with rules on merits through a speaking order. The decision on the representation shall be taken by the respondent No.3 within two months from the date of receipt of a copy of this order. In case, the applicant is aggrieved by the decision of respondent No.3 on his representation, he shall be at liberty to file/fresh O.A.

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 (USHA SEN)
 Member (A)

G.K.
 (GOPAL KRISHNA)
 Vice Chairman

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